

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/73/2018
NAME OF THE PETITIONER(S) : NAMAKKAL RASI LOOMS CLUSTERS PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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N.V. PRAKASH

COUNSEL FOR PETITIONER

[Signature]

J. Mani Vennan

Sridhar Bhuisar
B. Sarath babu

For Respondent

[Signature]

ORDER

Counsel for Applicant present. Counsel for RoC present and prayed for time to file objections. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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